

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(3)

OA./TA/MP. No.....199

..... *As per* Versus *Union of India & ors.*

Date of Order	Orders
<u>8.5.96</u> Record copy 16/5	<u>OA 278/96</u> <i>In view of counsel for the applicant.</i> <i>Heard. During the course of argument, the learned counsel for the applicant sought permission to withdraw the OA. Permission to withdraw the OA is granted.</i> <i>The OA is dismissed as having been withdrawn, at the stage of admission.</i>  (O. P. Sharma) Administrative Member  (GOPAL KRISHNA) VICE CHAIRMAN